

The Minister of State in the Ministry of Defence (Shri B. R. Bhagat): (a) to (c). Statement indicating the lands acquired or requisitioned and the position regarding payment of compensation therefor is placed on the Table of the House. [*Placed in Library. See No. LT-783/67.*] As will be seen therefrom, Rs. 4000 remain to be disbursed by the Collector to about five persons in respect of the land acquired for extension of Runway, while the assessment of compensation including shifting cost in respect of the land requisitioned for an Air Force project in 1966 has still to be made by the Competent Authority pending which assessment 60 per cent of the likely compensation has been disbursed 'on account'.

(d) All the occupations have been covered by appropriate authority. No land has been occupied unauthorisedly.

Reply to the Protest Note sent to Israel

***744. Shri Bhogendra Jha:**
Shri Vasudevan Nair:
Shri Atam Das:
Shri Prakash Vir Shastri:
Shri Arjun Singh Bhadoria:
Shri Ram Avtar Sharma:
Shri Y. S. Kushwah:
Dr. Surya Prakash Puri:
Shri Shiv Kumar Shastri:
Shri Narendra Singh Mahida:
Shri Hem Barua:
Shri Samar Guha:
Shri Kameshwar Singh:
Shri Virendrakumar Shah:

Will the Minister of External Affairs be pleased to state:

(a) whether India has received any reply to its Protest Note to the Government of Israel over the killing of Indian soldiers by the Israeli Forces in the Gaza strip during the recent Israeli-Arab hostilities in the area; and

(b) if so, the contents thereof? .

The Deputy Minister in the Ministry of External Affairs (Shri Surendra Pal Singh): (a) Yes, Sir. .

(b) The Government of Israel has expressed its regrets at the casualties caused but disavows responsibility for the deliberate infliction of casualties. We are not satisfied with this disavowal of Israel's responsibility and after investigations which are in progress have been completed, an appropriate reply will be sent to the Israeli Government.

Assets of Indians in African Countries

***745. Shri Jyotirmoy Basu:**
Shri P. Gopalan:
Shri E. K. Nayanar:
Shri Ganesh Ghosh:

Will the Minister of External Affairs be pleased to state:

(a) the total value of assets owned by the Indians in the African countries; and

(b) the details thereof?

The Deputy Minister in the Ministry of External Affairs (Shri Surendra Pal Singh): (a) and (b). Information in regard to assets owned by Indians in African countries must necessarily be very rough estimates. In some cases the information concerned is wholly unascertainable. Assets, specifically, of Indian citizens in these countries cannot be stated separately but these would be negligible. Such broad estimates as may be attempted, would apply generally to all persons of Indian origin. Most of these are U.K. citizens and some have taken out local citizenship of the countries concerned.

According to our information, assets owned by such persons range from approximately £1 million to roughly £20 million in some countries where there are large populations of persons of Indian origin.

Looking after of U.A.R. Interests in U.S.A. and U.K.

***746. Shri Atam Das:** Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that the U.A.R. Government have requested

the Government of India to look after her interests in U.S.A. and U.K.; and

(b) if so, the details thereof and the assistance rendered by the Government of India in this regard?

The Deputy Minister in the Ministry of External Affairs (Shri Surendra Pal Singh): (a) and (b). The U.A.R. Government has requested the Government of India to look after its interests in the U.S.A. India has agreed to do this in accordance with the established procedures in this regard.

एक अमरीकी पत्रिका द्वारा प्रकाशित मानचित्र

*747. श्री यशवन्त सिंह कुमवाह : क्या डीप्लोमैटिक-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि एक अमरीकी पत्रिका (नेशनल जियोग्राफीकल मैगजीन) द्वारा अपने जनवरी 1967 के अंक में प्रकाशित एक मानचित्र में काश्मीर को पाकिस्तान के एक हिस्से के रूप में दिखाया गया है;

(ख) यदि हां, तो इस पर सरकार ने क्या कार्यवाही की है;

(ग) क्या यह पत्रिका पहले भी इसी प्रकार से भारत-विरोधी सामग्री प्रकाशित करती रही है; और

(घ) ऐसे भारत-विरोधी प्रकाशनों के बारे में अमरीकी सरकार का क्या दृष्टिकोण है ?

डीप्लोमैटिक-कार्य मंत्रालय में उप-मंत्री (श्री सुरेन्द्रपाल सिंह) : (क) जी हां। जिस पत्रिका और नक्शे का प्रश्न में जिक्र किया गया है, वह सरकार ने देख लिए हैं।

(ख) नेशनल ज्योग्राफिक मैगजीन में समय-समय पर जो नक्शे छपे हैं, उनमें भारत के

जम्मू तथा कश्मीर राज्य के सही भू-सर्वेक्षणिक और राजनीतिक दर्जे का ध्यान नहीं रखा गया है। उन्हें समय-समय पर सही स्थिति बनाई गई है ताकि उन्हें इस बात के लिए गंजी लिया जा सके कि वे अपनी पत्रिका में सही नक्शे प्रकाशित करें। लेकिन पत्रिका ने अपनी स्थिति को ठीक का रखा है।

(ग) उनकी प्रकाशित सामग्री हमें कभी-कभी गलत धार हमारे दिलों के विरुद्ध मान्य हुई है।

(घ) अमरीकी सरकार को प्राइवेट मन्थानों से प्रकाशनों पर कार्रवाई करने का अधिकार नहीं है।

Indian Embassy at Peking

*748. Shri P. N. Solanki:
Shri M. L. Sondhi:
Shri Meghrajji:
Shri S. K. Tapariah:

Will the Minister of External Affairs be pleased to state:

(a) the total number of Indian personnel in the Indian Embassy at Peking;

(b) the number of members of the Indian Mission who have their families with them;

(c) the expenditure incurred on our Peking Embassy establishment annually; and

(d) the total number of Chinese personnel in the Chinese Embassy at New Delhi and whether they also have their families here?

The Deputy Minister in the Ministry of External Affairs (Shri Surendra Pal Singh): (a) 63.

(b) 16.

(c) Rs. 11,87,200.

(d) 9. There is no Chinese family.